

Application for grant of Certificate of Registration rejected

July 31, 1999

The Reserve Bank of India, in exercise of the powers conferred on it under Section 45 IA of the Reserve Bank of India Act, 1934, has rejected the applications for grant of certificate of registration submitted by the undernoted financial companies:

<u>Sr.No.</u>	<u>Name of the Company</u>	<u>Rejected on</u>
1.	The Janajyoti General Finance & Investment (India) Ltd., 86-B, Gautam Nagar, Bhubaneswar.	29.7.1999
2.	The Karmabhumi General & Housing Finance Ltd., Kamrup, Assam.	29.7.1999
3.	The Bhawani Leasing (India) Private Ltd., Panchwati Colony, Gulzarbagh, Patna-800 007.	29.7.1999

As such, the above companies cannot transact the business of non-banking financial institution as defined in Clause (a) of Section 45 I of the Reserve Bank of India Act, 1934.

Rupambara Padhi
Manager

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